

(i) Surya Tobacco Co.
Pvt. Limited. 45.06
lacs

(ii) British American
Tobacco Company Ltd.
1.61 lacs

7. Mode of contribution of Indian equity : Cash remittance from India

8. Performance :

(a) Exports (Actual) of Plant and Machinery : 85-86 86-87 (Rs. in lacs)
8.79 29.61

(b) Repatriation : 1.84 lakhs towards Turnkey consultancy services fee.

Turnover in Textiles and Readymade Garments Export

*224. DR. DATTA SAMANT : Will the Minister of TEXTILES be pleased to state :

(a) what will be turnover in textile export during the year 1987-88 ;

(b) what is the expected turnover of export of readymade garments ; and

(c) the reasons for record growth of textile export ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES AND MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI RAM NIWAS MIRDHA) : (a) Based on the present trends of textile exports, the exports of cotton textiles and garments during 1987-88 are likely to be Rs. 2,800 crores.

(b) The export of readymade garments is expected to reach Rs. 1,800 crores in 1987-88.

(c) The reasons for the growth in exports are a favourable international situation and an appropriate export policy to take advantage of the situation.

[Translation]

Bank Loans for Digging Wells

*225. SHRI DILEEP SINGH BHURIA : Will the Minister of FINANCE

be pleased to state :

(a) whether the National Bank for Agriculture and Rural Development has prepared any scheme under which the loan given by the nationalised banks for digging wells under minor irrigation schemes is repaid by the State Government, if the well is proved unsuccessful ; and

(b) if so, the names of the States in which this scheme has been introduced so far ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) According to information available from National Bank for Agriculture and Rural Development (NABARD), the State Governments of Andhra Pradesh, Karnataka and Maharashtra have adopted the scheme.

[English]

Import of Pulses

*226. SHRI LALITESHWAR PRASAD SHAHI : Will the Minister of COMMERCE be pleased to state :

(a) whether in view of the rising trends in the price of pulses, Government propose to import pulses from Australia and New Zealand ;

(b) if so, the quantum of pulses imported from each of the country during the past

six months ; and

(e) to what extent the price of pulses in the country have stabilised due to imports ?

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI) : (a) and (b). Import of pulses is freely allowed by all importers under Open General Licence subject to registration of contracts with National Agricultural Cooperative Marketing Federation of India (NAFED). However, in view of prevailing drought situation and rising trend in prices, National Agricultural Cooperative Marketing Federation of India and State Trading Corporation of India have been asked to import pulses for augmenting the supplies in the country. Contracts for import 19432 tonnes of pulses from New Zealand and 47615 tonnes from Australia has been registered with NAFED during Financial Year 1987-88 (upto October, 1987) including 2110 tonnes from Australia by NAFED on its own account. Details of actual import during current year have not become available.

(c) Though impact of import on prices of individual pulses would depend on several factors, there has been a moderate decline in wholesale price indices of all pulses except in case of gram, in the eight weeks ending 24-10-87.

Territorial Army in Public Undertakings

***227. SHRI MULLAPPALLY RAMACHANDRAN :** Will the Minister of DEFENCE be pleased to state :

(a) whether there are proposals to raise Territorial Army units in all Public Sector Undertakings ; if so, the steps initiated in this regard ;

(b) whether all States/Union Territories have their own units of Territorial Army ;

(c) if not, the details of such of the States/Union Territories having such units ;

(d) the total strength of the Territorial Army in the country ; and

(e) whether Government have bestowed the status of ex-servicemen on retired personnel of the Territorial Army ?

THE MINISTER OF DEFENCE (SHRI K.C. PANT) : (a) There is no proposal to raise Territorial Army units in all Public

Sector Undertakings.

(b) No, Sir.

(c) Does not arise.

(d) The total sanctioned strength of the Territorial Army is 43635.

(e) Ex-servicemen status has been granted to the following categories of Territorial Army personnel :

(i) Pension holders for continuous embodied Service ;

(ii) Persons with disability attributable to military service ;

(iii) Gallantry award winners.

Export of Industrial Minerals

2056. SHRI SHANTARAM NAIK : Will the Minister of COMMERCE be pleased to state :

(a) the steps Government propose to take, if any, to increase the export of industrial minerals other than iron and manganese ore ;

(b) whether industrial minerals like bauxite, bentonite, gypsum, kaolinite etc. with proper processing beneficiation and packaging according to international standards, can fetch good international market ; and

(c) the efforts made by Government to encourage private efforts in these directives ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) : (a) to (c). While some industrial minerals having strategic importance or from conservation angle are allowed to be exported subject to some conditions, others like gypsum and kaolinite are allowed to be exported freely under OGL. Processing, beneficiation and packaging generally result in value addition of minerals.

In an effort to promote exports of minerals, including industrial minerals, benefit of 100% Export Oriented Units status have been granted to mining industry. With this, approved mining units can import duty free equipment and machinery etc., for, inter-alia, processing or beneficiation of minerals.